NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|-----------|-----------------------------------|
| CP 245/16 IA 39/17 | TP 208/17 | Hearing | 391 / 394 | Phoenix Lamps Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. H. N. NARENDRA DEV J Petitioner
2. PARINA LALLA

3) Prema. Halti
4) LEENA BHAT Respondent
SEBIT

LIMITATION TO WHOM

SIGNATURE

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for RPC and RD is present. Standing Counsel for SEBI is also present.

IA 39/17 is allowed vide separate orders.

For carrying out amendment in the original scheme and for filing amended scheme, list it on 31.07.2017.

MEMBER (J)

MEMBER (T)